

WP(C) No. 7 of 2017

Chewang Dorjee Bhutia vs. State of Sikkim and Others

BEFORE
HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

5. 28.06.2017 Present: Mr. Sudesh Joshi and Mr. Sujan Sunwar, Advocates
for the Petitioner.

Mrs. Pollin Rai, Asst. Govt. Advocate and Ms. Sabina
Chettri, Legal Retainer (Tourism & Civil Aviation
Department) for the State-Respondents.

It is submitted by learned Counsel for the Petitioner that
he seeks to withdraw the Petition.

Not objected.

Considered.

WP(C) No. 7 of 2017 stands disposed of as withdrawn.

Judge
28.06.2017

Index : Yes / No
Internet : Yes / No

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